

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 149/9/HDB/2018
NAME OF THE COMPANY	Sheetal Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Legend Estates Pvt Ltd
NAME OF THE RESPONDENT(S)	Sheetal Ispat Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR SHARMA	CA - Adv	SANJAY-ARGHALLU@ 9849101027	S. Esai K
MOHIT BOTHA	CS-AR	BOTHA@SUNILSANJAY .com 7528323130	Mohit I

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRA NAY SOMINI	Adv	PRANAY.SOMINI@YAHOO.IN 9718886832	P. Somini

ORDER

PCA for Petitioner / Operational Creditor is present. Counsel for Corporate Debtor is also present.

Heard both sides. Counsels of both sides are directed to file written submission in the Registry.

Member (J)

Binnu